

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**APPEAL NO. 264 OF 2014**

**Dated: 14<sup>th</sup> July, 2015**

**In the matter of:-**

<b>Punjab State Power Corporation Ltd.</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Punjab State Electricity Regulatory Commission</b>	<b>.... Respondent(s)</b>

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **09.09.2015**.

**COURT MASTER**